

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 636/252/ND/2018

In the matter of:

Nand Lal Foods Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 06.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

| | |
|--------------------|---|
| For the Applicant | : Mr. Saurabh D. Karan Singh, Adv. Ms. Kanika Jain, Adv. |
| For the Respondent | : Ms. Kusum Yadav, Company Prosecutor |
| For the It | : Mr. Puneet Rai, St. Counsel |

ORDER

Report of the ROC is on record. Learned counsel for the appellant prays for some time to file additional documents, specifically the title-deed of the land belonging to the appellant company. To come up on 25.09.2018.

Sd/-

**(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh

